

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.02.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/296/2024, IA (IBC)/783/2023, IA (IBC)/782/2023 in CP (IB) No.166/7/HDB/2019
NAME OF THE COMPANY	Suryajyothi Spinning Mills Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Suryajyothi Spinning Mills Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/296/2024

Present: Ld. PCS Mr. Shaik Gouse for the Applicant.

Ld. Counsel Ms. M. Vazra Laxmi for the Respondent.

Ld. Counsel Ms. M. Vazra Laxmi undertakes to file counter on behalf of the Respondent. Ld. Counsel for the Applicant is directed to serve copy of the application on the Respondent. **Matter is adjourned to 29.02.2024** for filing of counter.

IA (IBC)/783/2023 & IA (IBC)/782/2023

Present: Ld. Counsel Ms. M. Vazra Laxmi for the Liquidator.

Ld. Counsel Mr. S. Rajagopalan for the Respondent.

Counter be filed within 2 weeks and the rejoinder, if any, be filed within 5 days thereafter. **Matter is adjourned to 29.02.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)